

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1065  
ANSWERED ON:08.02.2017  
Houses Constructed under PMAY  
Patel Shri Prahlad Singh;Singh Shri Bhola

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of houses constructed under the Pradhan Mantri Awas Yojana State-wise including Karnataka along with the expenditure incurred for the same;
- (b) the names of the districts in which housing construction work is underway and the number of houses allotted so far under this scheme, State-wise including Karnataka;
- (c) whether the State Government including Karnataka have identified some particular places and has requested to include these places under this scheme;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- (e) whether the Government is periodically monitoring meeting the target of Housing for All in urban areas by 2022 in the country and if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
(RAO INDERJIT SINGH)

- (a): The details of houses constructed along with central assistance released under the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} including that of subsumed projects of Rajiv Awas Yojana (RAY), State-wise including Karnataka are at Annexure-I.
- (b): Details of the districts in which housing construction work is underway and the number of houses allotted to/ occupied by the beneficiaries so far under this scheme in the State of Karnataka are at Annexure-II.
- (c) and (d): Based on the request received from States/UTs, 3888 cities of 34 States/UTs including 271 cities from Karnataka have been included under the PMAY(U) Mission.
- (e): Construction and allotment of houses constructed under the PMAY(U) is the responsibility of the State/UT Governments. The Ministry, however, reviews the status of ongoing projects under these schemes through Monthly and Quarterly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA) as also through field visits by the officers of the Ministry to meet the target of 'Housing for All' Mission in urban areas by 2022 in the country. Through these reviews, State/UT governments are advised to prepare projects under PMAY (U) to extend the benefit of the Mission to all beneficiaries as per demand assessment, get the projects approved and complete the ongoing projects at the earliest.

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